

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 76 of 2020**

**In the matter of:**

**State Bank of India**

**....Appellant**

**Vs.**

**Metenere Ltd.**

**....Respondents**

**Present:**

**Appellant:**

**Mr. Ramji Srinivasan Sr. Advocate with Mr. Ankur Mittal, Mr. UC Mittal, Ms. Meera Murali, Ms. Jasveen Kaur and Mr. Rishub Kapoor, Advocates.**

**Respondents:**

**Mr. Arun Kathpalia, Sr. Advocate with Mr. Arvind Kumar Gupta, Mr. M.K. Pandey, Mrs. Purti Marwaha Gupta, Mrs. Heena George, Ms. Areela Sanjay Massey, Ms. Adya Shree Dutta, Mr. D.N. Sharma and Mr. T.R.B. Shivakar, Advocates**

**ORDER**

**06.02.2020:** Heard learned Counsel for the parties. **Judgment Reserved.**

Parties are allowed to file written submission, not more than two pages, by

10<sup>th</sup> February, 2020.

**[Justice Bansi Lal Bhat]**  
**Member (Judicial)**

**[V. P. Singh]**  
**Member (Technical)**

**[Shreesha Merla]**  
**Member (Technical)**

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